

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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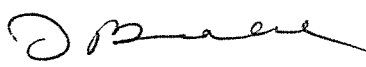
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.08.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/778/2019
PETITION NUMBER : CP/1320/IB/2018
NAME OF THE PETITIONER(S) : Dr.P VENKATESWARAN
NAME OF THE RESPONDENT(S) : G E T WATER SOLUTIONS PVT LTD
UNDER SECTION : SEC 12A OF IBC 2016

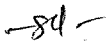
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

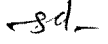
REPRESENTATION BY WHOM

1) R-VINOTHKUMAR Respondent 
2. S. MALAKKAL Auth rep for GEP 
LTD

ORDER

IRP has filed withdrawal Application along with Form AA given by Operational Creditor on the ground, claim of the Operational Creditor has been settled, this Company Petition is hereby **dismissed** under Section 12A of the I&B Code, 2016.


(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk


(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)